

## **PROFILE**

Born on 01.01.1965, at Village- Bari Anjaniya (Khatima) District- Udham Singh Nagar, Uttarakhand. Completed Primary Education in different Schools and High School/ Intermediate from Tharu Govt. Inter College at Khatima, Udham Singh Nagar. Studied B.A. LL.B from Lucknow University at Lucknow. Enrolled as an Advocate on 01.02.1987 with Bar Council of Uttar Pradesh and practiced as an Advocate in District Court at Udham Singh Nagar and Nainital on both Criminal and Civil side up to 04.05.1998. On 05.05.1998 joined as Public Prosecutor and on 18.06.2002 as Senior Public Prosecutor after being selected through Union Public Service Commission. Worked as Public Prosecutor, Senior Public Prosecutor, Deputy Legal Advisor and Additional Legal Advisor in Central Bureau of Investigation and conducted various important cases across the Country in different Courts. Selected and joined as Presiding Officer, Debts Recovery Tribunal Patna on 05.01.2015 till 04.01.2019 and Debts Recovery Tribunal Allahabad on 21.12.2020 till 20.12.2024 and superannuated from Central Bureau of Investigation on 31.12.2024. Further selected and joined as Member (Judicial) in National Company Law Tribunal on 20.01.2025 and is working at Guwahati Bench.

Rammurti Kushawaha